

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH
CIRCUIT BENCH SITTING
AT KAVARATTI
UT of LAKSHADWEEP

Original Application No.181/00361/2018

Saturday, this the 16th day of February, 2019

CORAM :

HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER

Thajudeen.A., Residing at Ashiyakkada House,
Agatti Island, Union Territory of Lakshadweep – 682 553. ...Applicant

(By Advocate : Mr.T.P.Nishad Khan)

v e r s u s

1. The Administrator, Union Territory of Lakshadweep,
Kavaratti Island – 682 555.
2. Secretary (Health), Lakshadweep Administration,
Directorate of Health Services,
Kavaratti Island, UT of Lakshadweep – 682 555.
3. Director of Health Services,
Directorate of Health Services,
Kavaratti Island, UT of Lakshadweep – 682 555. ...Respondents

(By Advocate : Mr.S.Manu)

This application having been heard on 16.02.2019, the Tribunal on the same day delivered the following :

ORDER (o r a l)

Per : Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member -

When the matter came up for consideration today, learned counsel for the applicant submitted that the O.A has become infructuous. Accordingly, the O.A is dismissed as infructuous. No costs.

(Dated this the 16th day of February 2019)

(Ashish Kalia)
Judicial Member

(E.K.Bharat Bhushan)
Administrative Member

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List of Annexures in O.A.No.181/361/2018

1. Annexure A-1 – True copy of the employment notice bearing F.No.5/2/2011-DHS dated 7.11.2017.
 2. Annexure A-2 – True copy of the relevant pages of notice F.No.5/2/2011-DHS/70 (check list) dated 15.1.2018.
 3. Annexure A-3 – True copy of the communication dated 18.3.1999 issued by the Director.
 4. Annexure A-4 – True copy of the Office Memorandum No.15012/2/2010-Estt.(D) dated 27.3.2012 issued by the Director.
 5. Annexure A-5 – True copy of the representation dated 22.1.2018 submitted by the applicant.
 6. Annexure A-6 – True copy of the notice F.No.5/2/2011-DHS (final list) dated 14.3.2018.
 7. Annexure A-7 – True copy of the message through Email dated 27.3.2018.
 8. Annexure A-8 – True copy of the relevant pages of recruitment rule for the post of Pharmacist is published in the Lakshadweep Gazette vide notification bearing F.No.5/1/2011-DHS dated 21.3.2011.
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